

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:296
ANSWERED ON:03.09.2007
REVIEW OF ANTYODAYA ANNA YOJANA
Gudhe Shri Anantrao;Kripalani Shri Srichand

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has recently reviewed the Antyodaya Anna Scheme;
- (b) if so, the details and the outcome thereof;
- (c) the allocation and release of subsidy under the said scheme during the last three years and thereafter, State-wise and Year-wise;
- (d) whether requests have been received from some States for increasing the subsidy being provided to the States under the said scheme; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c),(d) & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 296 DUE FOR ANSWER ON 03.09.2007 IN THE LOK SABHA.

(a) & (b): Targeted Public Distribution System (TPDS) and Antyodaya Anna Yojana (AAY) were got evaluated by ORG MARG, New Delhi. About the AAY, the evaluation report received in September, 2005 stated `overall, grains earmarked for AAY category seem to have remained intact and sold as per prescribed pricing`.

(c),(d) & (e): Release of food subsidy to FCI by the Government is not made on State-wise basis. The food subsidy released under the TPDS for AAY during the last three years has been as under:-

Year Subsidy released
(Rs. In Crore)

2004-05	4968
2005-06	6418
2006-07	7853

Under this scheme, since the State Governments/UT Administrations are not allowed to charge any margin above the Central Issue Price of Rs. 3 per kg. for rice and Rs. 2 per kg. for wheat, and the cost of handling/transport etc. are to be met by State Governments, requests were received from some State Governments and Fair Price Shop Dealers` Federation for payment of commission by the Government of India. However, the Government has not accepted these requests.